

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414

IA/1849/ND/2024 IA/1854/ND/2024 IA/4909/ND/2020
IA/4997/ND/2020 IA/6112/ND/2023 in IB/364/ND/2019

IN THE MATTER OF:

M/s Jasmeet Associates	...	Applicant
Versus		
Shri Ganesh Fire Equipments Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Liquidator	:	Adv. Iswar Mohapatra and Adv. Markandey Kumar Singh Counsel for Liquidator
For the Respondent	:	Adv. Deepak Garg for R-1 & 2 in IN IA 4909 & 4997/2020

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/1854/ND/2024:-

This is an application to take on record the 9th Quarterly Progress Report for The quarter ended on 31st March 2024 under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016. The same is taken on record, subject to all just exceptions. IA/1854/ND/2024 stands **allowed**. Place it with the main file for further reference.

IA/1849/ND/2024 IA/4909/ND/2020 IA/4997/ND/2020
IA/6112/ND/2023:-

List these applications on **05.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)